



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.61/2021

This the 20th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd.Jamshed, Member (A)**

Het Ram Singh (Aged 60 years),
Designation (DGM (Finance/IFA) Retd.,
S/o Late Sh. Buddha Singh
R/o J 40 JasolaVihar,
10th Floor,
New Delhi-110025.

...

Applicant

(through Mr. Atul Kumar Singh, Advocate)

Versus

1. Union of India,
Ministry of Telecommunication,
20, Sanchar Bhawan,
Ashoka Road, New Delhi-110001.
2. The Chairman cum Managing Director,
Bharat Sanchar Nigam Limited,
Harish Chandra Mathur Lane,
Janpath, New Delhi-110001.
3. Bharat Sanchar Nigam Limited,
Harish Chandra Mathur Lane,
Janpath, New Delhi-110001.

... Respondents

(through Mr. Anil Singh, Advocate)

ORDER (Oral)**Justice L. Narasimha Reddy, Chairman:**

The applicants and other similarly placed employees were extended the benefit of upgradation of the pay scale on the ground that their juniors were drawing higher pay. However, shortly thereafter, the respondents issued an order dated 30.10.2019 withdrawing the said order. The applicant submitted a representation dated 18.05.2020, ventilating his grievance about withdrawal of the benefit. He submits that no orders have been passed thereon. This OA is filed with a direction to the respondents to dispose of the representation dated 18.05.2020.

2. We heard Shri Atul Kumar Singh, learned counsel for applicant and Shri Anil Singh, learned counsel for respondents, at the stage of admission.

3. The applicant submitted his representation feeling aggrieved by the withdrawal of the benefit through order dated 30.10.2019. The claim needs to be addressed by the respondents.

4. We, therefore, dispose of the OA, with a direction to the respondents to pass orders on the representation submitted by the applicant dated 18.05.2020, within a period of two months from the date of receipt of a copy of this order.

There shall be no orders as to costs.



(Mohd.Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

lg/rk/sd